

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. 4847
TO BE ANSWERED ON 26.03.2018

REGISTRATION OF MSMEs

4847. SHRI G.M. SIDDESHWARA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that a meager 3 per cent of the MSMEs are registered companies in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps/measures taken/being taken by Government to encourage registration of the MSMEs in the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a)&(b): As per the data received from 73rd round of the National Sample Survey on “Unincorporated Non-Agricultural Enterprises (excluding Construction)”, conducted by National Sample Survey Office (NSSO), Ministry of Statistics & Programme Implementation (during July 2015 to June 2016), the total number of MSMEs in the country was 633.88 lakh. Whereas, as per the monthly information bulletin on Corporate Sector for the month of January 2018, there were 11.51 lakh active companies registered under the Companies Act, 2013 as on 31st January, 2018.

(c): The Ministry of MSME has simplified the registration process through introduction of a one page ‘Udyog Aadhaar Memorandum (UAM)’.
